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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Ashish Agalwal & Co.</i> <i>S.V RAMAKRISHNA</i>	<i>Adv</i>	<i>9030332331</i>	<i>Ashish</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>P. Anil Mulcherji</i> <i>Dr. V. Hanu</i> <i>Kema</i>	<i>Adv</i>	<i>9885314234</i>	<i>P. Anil</i>

ORDER

Counsels representing both sides are present. At their request, time is enlarged for hearing submissions. Put up the matter on 23.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS